[श्री सभापति]

have already said that it will not go on record. But, when people talk about rules, they should themselves also follow the rules before teaching others. काफी विषय हो गए हैं, कृछ अभी होने वाले हैं। थोड़ा शांति रखें। Now, Dr. Narendra Jadhav.

Need to introduce components of new age technology in National Education Policy

DR. NARENDRA JADHAV (Nominated): Mr. Chairman, Sir, for the last few years, the world is going through the Industrial Revolution 4.0 on the basis of the so-called new-age technology, which includes artificial intelligence and machine learning, data analytics, robotics, blockchain technology, automated technology, additive manufacturing, internet of things, and the augmented reality. This transformative technology is changing the world rapidly and irrevocably. As such, there is an imperative need to make transition towards, what may be called, Education 4.0. There is an urgent need to introduce at least the basics of all these components of the new-age technology and industrial revolution 4.0 right at the high school level. A complete pedagogical overhaul must complement this transformation. Even though the draft New Education Policy, 2019, does mention artificial intelligence and data analytics, the document hardly makes any conscious effort towards the transition to education 4.0 in terms of changes in curriculum and technology-based pedagogy. It is my submission that consideration may be given to this issue and a suitable policy framework be drafted so that the Indian education system can align to the needs of the 21st Century. Thank you.

SHRI RAMKUMAR VERMA: Sir, I associate myself with the issue raised by the hon. Member.

SHRI K.J. ALPHONS: Sir, I also associate myself with the issue raised by the hon. Member.

SHRI AMAR SHANKAR SABLE (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

LT. GEN. (DR.) D.P. VATS (RETD.): Sir, I also associate myself with the issue raised by the hon. Member.

SHRIMATI KANTA KARDAM (Uttar Pradesh): Sir, I also associate myself with the issue raised by the hon. Member.

DR. SASMIT PATRA: Sir, I also associate myself with the issue raised by the hon. Member.

REGARDING A POINT OF ORDER RAISED BY A MEMBER

MR. CHAIRMAN: Now Special Mentions, Shri Anil Desai. ... (Interruptions)...

SHRI MD. NADIMUL HAQUE: Sir, I want to raise a point of order.

MR. CHAIRMAN: No.

SHRI MD. NADIMUL HAQUE: Please, Sir, it is very important.

MR. CHAIRMAN: Under what rule?

SHRI MD. NADIMUL HAQUE: Sir, it is Rule No. 6, which is about the Roll of Members. It says, "There shall be a Roll of Members of the Council which shall be signed by every Member before taking his or her seat in the presence of the Secretary General." Sir, this is what the Rule says. Now, in today's Parliamentary Bulletin Part-I, in the last part, a few Members have been named. Among them..

MR. CHAIRMAN: But what is the point of order?

SHRI MD. NADIMUL HAQUE: Sir, that is what I am coming to. My point of order is that a Member who was not present in the House yesterday – she is not here – has been named for gross disorderly conduct. Ms. Dola Sen has been. ...(*Interruptions*)...

MR. CHAIRMAN: This has to be taken care of.

SHRI MD. NADIMUL HAQUE: Sir,...

MR. CHAIRMAN: This will be taken care of. If it is so, it has to be rectified. ...(*Interruptions*)...

श्री मो. नदीमुल हक: एक मिनिस्टर बाहर आकर इतना ग्रॉस डिसऑर्डरली कंडक्ट कर रहा है, उसके खिलाफ कोई एक्शन नहीं हो रहा है। जो आदमी यहां नहीं है, उनका नाम यहां लिया जा रहा है।

[†] جناب محد ندیم الحق : ایک منسٹر باہر آکر اتنا گراس ڈِس آرڈرلی کنڈکٹ کررہا ہے، اس کے خلاف کو کی اکشن نہی ہورہا ہے۔ جو آدمی عاں نہی ہے، ان کا نام عاں لی جارہا ہے۔

†Transliteration in Urdu script.